

APPELLATE TRIBUNAL FOR ELECTRICITY
New Delhi – 110003

Dated: 30th July, 2026

OFFICE NOTE

Sub.: Judges Roster w.e.f. 03.08.2026 to 31.08.2026.

It is most respectfully proposed that the under-mentioned composition/sittings of Court-I & Court-II may be continued w.e.f. 03.08.2026 to 31.08.2026:

Court No.	Day(s) & Time	Bench	Assignment
Court – I [Electricity Bench]	Monday: 10.30 AM to 01.15 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – I [Electricity Bench]	Wednesday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – I [Electricity Bench]	Friday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – II [Electricity Bench]	Monday: 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court – II [Electricity Bench]	Tuesday & Thursday: 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act.

NOTE: (FOR COURT-I ONLY)

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| (a) Monday & Wednesday
(From 10:30 AM to 01:15 PM) | - Fresh matters and all kinds of IAs |
| (b) Wednesday
(from 2:15 PM to 5:00 PM) | - Short matters |
| (c) Friday
(from 10:30 AM to 01:15 PM
& 2:15 PM to 5:00 PM) | - Appeal/final hearing matters |

Contd.../-

Submitted for kind consideration/approval please.

(Registrar)

Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity)

Hon'ble Mr. Virender Bhat, Judicial Member

Hon'ble Ms. Seema Gupta, Officiating Chairperson,

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Contd.../-

This issues with the approval of the Competent Authority.

(Registrar)

Copy to:

PPS to Hon'ble Officiating Chairperson

PPS/PS to all Hon'ble Members

PA to Ld. Registrar

PS to Dy. Registrar (NS)

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

All Notice Boards